

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-513
IB-491/ND/2023
IA/2798/2024

IN THE MATTER OF:

Indian Bank

....Applicant

Vs.

Sh. Brij Mohan Mahajan

....Respondent

SECTION

U/s 95 of IBC (1)

Order delivered on 04.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Mr. P. Nagesh, Sr. Adv., Mr. Nakul Mohta, Mr. Kumar
Anurag Singh, Mr. Zain A Khan, Mr. Akshay Sharma,
Ms. Riya Dhingra, Ms. Vidhi Gupta, Advs.

For the RP : CS Gaurav Joshi

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is listed on **22.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)